

emphasis has been laid on the upgradation of tradition skills of rural artisans to improve their competitiveness have been considered ?

THE MINISTER OF PLANNING (SHRI P. C. SETHI) (a) and (b); The Approach to the Seventh Plan which sets out the major policy thrusts of the Seventh Plan, has been placed on the Table of House, and may please be referred to for these details.

Non-Payment of Salary in time to Officers of C.S.I.R., Bombay

1440. SHRI UTTAM RATHOD: Will the PRIME MINISTER be pleased to state :

(a) whether pool officers working in C.S.I.R., Bombay do not get their salary in time;

(b) whether the authority has received any representation in the matter;

(c) whether such cases occur frequently; and

(d) if so, action Government contemplate to pay the salaries regularly so that they may not be inconvenienced ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) Except in an exceptional case, Pool Officers working at Bombay are getting their salaries promptly.

(b) Yes, Sir. One representation has been received from Bombay.

(c) No, Sir.

(d) In the light of the representation referred to at (b) above. CSIR is taking measures to further simplify the procedures for payment of salaries of Pool Officers so that pool officers are not inconvenienced.

Identification of Polluting Industries in States

1441. SHRI CHINTAMANI PANIGRAHI: Will the PRIME MINISTER be pleased to state :

(a) whether Government have taken steps for the identification of polluting industries in different States;

(b) if so, the number of polluting industries identified in different States;

(c) whether the cases of polluting industries have been referred to the respective State pollution control Boards;

(d) if so, the action taken by the State pollution Control Boards; and

(e) the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : (a) Yes, Sir.

(b) A statement showing the number of large and medium water polluting industries is enclosed.

(c) Yes, Sir.

(d) and (e) The State Pollution Control Boards have advised the industries to instal effluent treatment plants. Defaulting industries are being prosecuted.